

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1332
ANSWERED ON:14.07.2009
SATELLITE RADIO POLICY
Lagadapati Shri Rajagopal

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to announce the Satellite Radio Policy; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

- (a) and (b) : The Ministry has framed the draft Satellite Radio Policy Guidelines based on the recommendations made by TRAI. The draft policy envisages two kind of licenses /permissions, viz.
- (i) For issuing license to companies to provide satellite radio service in India and setting up of network and infrastructure relating thereto and
 - (ii) for permitting companies to seek registration of radio channels to be carried on such service. In addition, the draft policy provides for eligibility conditions, license fee, foreign investment norms and other regulatory provisions etc.